

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/157(KB)2022
IA(I.B.C)/559(KB)2024,
IA(I.B.C)/397(KB)2024,
IA(I.B.C)/2111(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

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| IN THE MATTER OF | STATE BANK OF INDIA VS MANGLAM FISCAL SERVICES P. LTD. |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance VC and Physical (Hybrid) Mode

Mr. Dripto Majumder, Adv.] For the Resolution Professional
Mr. Sumit Biswas, Adv.]
Mr.Chandan Mohata, Adv.]
Ms. Rajashree Bhowmick. Adv.]

Mr. Avishek Gupta, RP] For Manglam Fiscal Pvt Ltd.

Mr. D. Basu Roy, Adv.] For Respondent No.-3
Ms. Shreya Basu, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional present. Ld. Counsel for the Respondent No.3 present.
2. IA(I.B.C)/397(KB)2024
 - a. None appears for the Respondent No.2. On the last date also, no one appeared on behalf of the Respondent No.2. Respondent No.2 is accordingly set *ex parte*.

- b. Ld. Counsel appearing for the Respondent No.3 seeks two weeks' time to file his reply-affidavit. Time is allowed.
 - c. Ld. Counsel appearing for the Applicant seeks two weeks further time to serve upon Respondent Nos.4 & 5. Let the needful be done within this time positively.
3. Post this matter along with IAs on **24.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)